

**NOTIFICATION No. 71 / 2013**

The Government in G.O.Ms.No.79, Home (Courts.II) Department, dated 13.01.2012 have issued orders sanctioning the Constitution of one Special Court to deal with MCOP cases in the cadre of District Judge and one Special Court to deal with MCOP cases in the cadre of Senior Civil Judge at Madurai in Madurai District along with other Special Courts to deal with MCOP Cases in various Districts.

**I**

Thiru S.Saravanan, I Additional District Judge, Madurai is transferred and posted as Special District Judge, Special District Court to deal with MCOP cases at Madurai in Madurai District in the said newly sanctioned Court.

**II**

In partial modification of the orders issued in High Court's Notification No.64/2013, dated 17.04.2013, the following revised order is issued :

Thiru A.Manimozhi, I Additional Sub Judge, Erode is transferred and posted as Special Sub Judge, Special Sub Court to deal with MCOP cases at Madurai in Madurai District in the said newly sanctioned Court.

(This cancels the order of posting issued in respect of aforesaid Senior Civil Judge, vide Serial No.14 in High Court's Notification No.64/2013, dated 17.04.2013.)